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THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHR1 R. V. SWAMINATHAN) (a): There has been a ban on the setting up a new wheat roller flour mills in the country since February, 1973. However, in partial modification of this policy, State Governments were allowed to permit setting up of wheat roller flour mills fn the small scale sector upto 30 tonnes per day capacity between 29th June, 1979, and 24th May, 1980.

(b): Due to the ban referred to in (a) above, applications received for large scale units have been filed. Detailed information regarding small scale units permitted or rejected by State Governments during the aforesaid period is not available.

(c): Ne Sir.

Levy on Rice Mills

7532. SHRI MOOL CHAND DAGA: Will the Minister of AGRICULTURE be pleased to state:

(a) rice production, Stale-wise for the last three years;

(b) levy on rice mills for the last three years in different States; and

(c) cost of milling per quintal of paddy given by the FCI in different States for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a): A statement indicating State-wise production estimates of rice for 1977-78 and 1978-79 is attached (Statement-I). Production estimates for 1979-80 have not yet become available.

(b): A statement is attached. (Statement-II).

(c):A statement is attached. (Statement-III).

1		2			3
15.	Ori ss a .				10
16.	Punjab .				9
17.	Rajasthan .				16
18.	Sikkim .				I
19.	Tamilnadu				10
20.	Tripura .				2
21.	Uttar Pradesh				28
22.	West Bengal				8
23.	Arunachal Pra	desh			2
24.	Andaman & Nicobar Islands				1
25.	Chandigarh				ı
26.	Delhi .				2
27.	Goa, Daman	& Diu			2
28.	Lakshadweep				1
2 9·	Mizoram .				1
30.	Pondicherry				I
		_		Total :	192

Licences granted for starting new flour mills.

7531. SHRI A. A. RAHIM: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of industrial licences given for starting new flour mills in the country, especially in South during the current plan;

(b) the number of applications received for starting new mills from southern States and the number rejected with the reasons; and

(c) whether any incentive scheme is thought of for modernising the existing flour mills?